

DIVISION BENCH

P-110

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/11(KB)2023
IA(I.B.C)/549(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH APRIL 2024

IN THE MATTER OF	INDIAN BANK VS CHANDRA PRAKASH MEHRA
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

Ms. Santosh Kumar Ray, Adv.] For the Financial Creditor
Ms. Rituparna Sanyal, Adv.]
Ms. Zeba Khan, Adv.]
Ms. Muskan Saha, Adv.]

Ms. Divya Jagga, Adv.] For the Personal Guarantor
Mr. Rahul Singh, Adv.]

ORDER

1. Ld. Counsel for the parties present.
2. Post this matter for further argument on **15/05/2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)